

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

166(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2018.**

NAME OF THE COMPANY: Ashok Kumar Garg & b Ors Vs. Renuka infratech
Pvt ltd & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Ms. Radhika Malik, Advocate for the Petitioner.

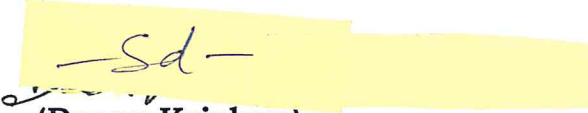
Mr. Krishnendu Datta, Mr. Saurabh Gupta, Ms. Megha
Agarwal, Advocates for the Respondent (R-2 & R-3).

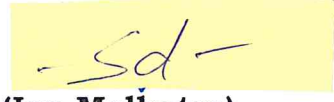
ORDER

Request for adjournment has been made on behalf of the petitioner.
Renotify this case for arguments in this case. In the meanwhile, the parties are
directed to explore the possibility of mediation.

They shall appear before the Judge In-charge Mediation Cell on 9th January,
2019 at 3:00 pm.

To come up on 27th May, 2019.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)